

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:565
ANSWERED ON:15.03.2012
ENVIRONMENTAL ISSUES IN IRRIGATION PROJECTS
Namdhari Shri Inder Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has taken note that several irrigational projects in the country are lying unused due to the objections of forest and environment authorities;
- (b) if so, the details thereof, State-wise, including Jharkhand;
- (c) whether the north Koyal dam in Latehar district of Jharkhand is incomplete due to such objections since a long period of time;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to expedite the completion of such projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a)&(b) The State-wise list of the project proposals which have been accepted by the Advisory Committee of MoWR with certain conditions, but the investment clearance could not be accorded to them by the Planning Commission for want of clearance from MoEF is enclosed at Annexure-I.
- (c) North Koyal Dam in Latehar district of Jharkhand is a part of North Koyal Reservoir Project, an ongoing major Irrigation Project of Bihar State. This is an interstate Project with Jharkhand. This Project is also pending forest clearance from Ministry of Environment and Forests.
- (d)&(e) In this connection it is stated that Irrigation being a State subject, the projects are planned, funded and executed by the State Govt. as per their own requirements and priority of works. The Project Authorities have to obtain necessary clearance in respect of EIA and forest areas affected.